

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 8470 -- JK (LD ) of 2025**

**DATED:- 18 - 07 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

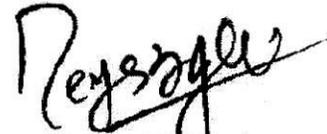
Secretary to Government

Dated:- 18- 07 - 2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Deputy Commissioner, Samba. This is with reference to your letter No. DCS/ARA/2025-26/05-08 Dated: 03-04 -2025
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
(Reyaz Ali Bhat)

Deputy Legal Remembrancer

**Annexure to the Government Order No. 8470 – JK (LD) of 2025 dated 18.07.2025.**

S.No.	WPC	TITLE OF CASE	NAME OF THE OIC WITH DESIGNATION
1	WP (C) no. 706/2025	Arvind Nagpal &Anr. V/s U.T of J&K and Ors.	Ms. Punica Tehsildar Bari Brahmana 80820-20419 Brahmana_tehsildarbb8@gmail.com
2	WP (C) no. 737/2025	Rajesh Kumar Gupta V/s Union of India	Sh. Jagdish Singh, Addl. Dy. Commissioner, Samba 94191-04243 adc.samba@gmail.com
3	WP(C) No. 791/2025	Inhabitants of Village Chhan Matloni V/s UT of J&K and Ors.	Sh. Jagdish Singh, Addl. Dy. Commissioner, Samba 94191-04243 adc.samba@gmail.com
4.	WP(C) No. 2007/2024	Sohan Lal & Ors. V/s UT of J&K and Ors.	Sh. Kawaljit Singh Bali, Sub Divisional Magistrate, Ghagwal sdmghagwal@gmail.com

*Reyazgul*